

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 15th September, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 85/2015 M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant Mr. Vishwendra Verma and Ms. Shivali, Adv. for R-1 Ms. Mamta Tandon, Adv. for Mr. V.K. Tondon, Adv. for R-2 & 10. Mr. Dinesh Jindal, Law Officer, DPCC, R-4 Mr. A. Kr. Prasad, Adv. for R-6 Mr. Kush Sharma and Mr. Rajiv Bansal, Adv. for R-7 Mr. Shubra Parashar, Adv. for SDMC Mr. Balendu Shekhar, Adv. for MDC Mr. Akshay Abrol, Adv. for EDMC
2.	Original Application No. 234/2015 (M.A. No. 610/2015 M.A. No. 761/2015 & M.A. No. 830/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person Mr. Vijay Kr. Upadhayay, Executive Officer for R-1 Mr. Rudreshwar Singh, Adv. for R-3 & 4
3.	Original Application No. 175/2015 (M.A. No. 876/2015)	Shailesh Singh Vs Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Shailesh Singh, in person Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Anisha Mitra, Adv. for R-2 Mr. A. P. Singh, Mr. Abhimanyu Mahajan, Adv. for R-3 & 5 Mr. Rajkumar, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Sekhar, Mr. Akshay Abrol, Adv. for R-11 Ms. Saakshi Popli, Adv. for NDMC
4.	Original Application No. 176/2015	Shailesh Singh Vs Hotel Holiday Regency, Moradabad & Ors.	Mr. Shailesh Singh, in person Mr. Rishab Raj jain & Priyadarsni Gopal, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. for R-3 Mr. Anil K. Kher, Sr. Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. A. K. Prasad, Adv. for R-14 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB
FOR HEARING			
5.	Original Application No. 177/2015	Gram Panchayat Thana Vs Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF

6.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Adv. For the Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Manoj Gorkela & Mr. Vinay Kumar, Adv. for R-8
7.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG, for R-1 Mr. Shubham Bhalla, Adv. for R-5 Ms. P. Batra Singh, Adv. for R-3 Mr. S. S. Shamsbery & Mr. Varun Punia, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 & 19 Mr. Rajkumar, Adv. with Mr. S.L Gundli, Sr. L.O (CPCB)
8.	Original Application No. 174/2014 (M.A. No. 948/2015)	Sunder Singh Vs. State of NCT of Delhi & Ors.	Ms. Antima A Bazaz, Adv. for the Applicant Mr. V.K. Tandon, Adv. for R-1 to 3 & 5 to 8. Mr. Rajbir Singh, & Ms. Purnima Maheshwari, Adv. for R-4. Mr. H.C. Sukhija, Adv. for R-13 Mr. Suresh Tripathy, Adv. for D.J.B.
9.	Original Application No. 196/2014	Krishan Kant Singh Vs M/s Hindustan Coca-Cola Beverages Pvt. Ltd.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Adv. for UP PCB Mr. Jayesh Gaurav Singh, Adv. for ISPCB Mr. Mukesh Verma, Adv. for UP CB Ms. Yogmaya Agnihotri, Adv. for CECB Ms. Panchajanya Batra Singh, Adv. for MoEF Mr. B. V. Niren, Adv. Mr. Apporv Kurup, & Mr. Rohit Rathi, Adv. for State of Chhattisgarh
10.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv.

11.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015)	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10
12.	Original Application No. 230/2015 (M.A. No. 600/2015, M.A. No. 606/2015 & M.A. No. 730/2015 & M.A. No. 844/2015)	Zila Apradh Virodhak Committee Vs. Central Pollution Control Board	Mr. Dinesh Kumar Chawla, Adv. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. Vishwendra Verma, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-3 & 4 Mr. Balendu Shekhar & Mr. Akshay Abrol, Advs. for R-5 Mr. P. K. Tiwari, Adv.

DATE: 15th September, 2015
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4
2.	Original Application No.3/2014. (PH)	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1 Mr. Vivek Chib, Adv. for R-2 Dr. Abhishek Atrey, Adv. For R-3 Mr. Bharat Jhunhunwala, for Intervener Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. For R-4

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